

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3225
ANSWERED ON:16.03.2011
NATIONAL CORRUPTION PREVENTION MISSION AUTHORITY
Hussain Shri Syed Shahnawaz

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to establish a National Corruption Prevention Mission Authority (NCPMA) to ensure a better coordination between Central Bureau of Investigation, State and Union Territory Corruption Prevention Bureau/Vigilance, Bureau;
- (b) if so, the details thereof;
- (c) the salient features including the likely composition of the Authority; and
- (d) the time by which it is likely to be established?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a): There is no such proposal of the Central Government to establish a National Corruption Prevention Mission Authority (NCPMA)
- (b) to (d): Do not arise.